



**Release Order No.: 1124/4415/2021**

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
WESTERN REGIONAL OFFICE**

**Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios**  
Attachment Proceedings Nos. 9809 & 9810 of 2023  
Certificate No. RC 4415 of 2021

**The Principal Officer/Chairman & Managing Director/CEO**  
**All the Banks in India/All the Mutual Funds in India**  
**NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **RC 4415/2021 dated December 28, 2021** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 48,46,058/- (Rupees Forty-Eight Lakh Forty-Six Thousand Fifty-Eight Only)** along with further interest, all costs, charges and expenses etc. against **Sanjay Jethalal Soni – HUF (PAN: AAWHS0331J) [“Defaulters”]** and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has cancelled the Recovery Certificate No. 4415 of 2021 against Sanjay Jethalal Soni – HUF (PAN: AAWHS0331J) in the matter of Timbor Home Limited.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios **Sanjay Jethalal Soni – HUF (PAN: AAWHS0331J)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.
6. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.

Given under my hand and seal at Ahmedabad this <sup>06<sup>th</sup></sup> day of February, 2026.



Copy to: By Mail

**Sanjay Jethalal Soni – HUF (PAN:  
AAWHS0331J)**  
E-mail ID : [soni.sanjay444@gmail.com](mailto:soni.sanjay444@gmail.com)

*Pooja Dhingraa*  
Recovery Officer

**पूजा ढिंगरा / Pooja Dhingraa**  
बेसुली अधिकारी एवं उपमहाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
अहमदाबाद / Ahmedabad